

**DIVISION BENCH**

**O-131**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1082(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	UIL COMMODITIES DMCC Vs. MAXGROW OVERSEAS LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

Mr. Rajendra Eknath Pawar, Advocate - For the Applicant

**ORDER**

The Ld. Counsel for the Applicant present.

Due to paucity of time, the matter could not be taken up for hearing today.

List this matter for hearing on 3<sup>rd</sup> September, 2021.

(Harish Chander Suri)  
Member(Technical)

(Rajasekhar VK)  
Member(Judicial)

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